

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BANCH

CP/CA. No. (IB)-132(PB)/2017

IN THE MATTER OF:

M/s. Punjab National Bank	...	PETITIONER
Vs.		
M/s Samtel Color & Ors.	...	RESPONDENT

SECTION:

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (Technical)

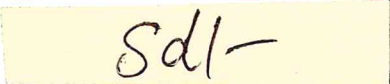
For the Petitioner :-

For the Respondent :-

ORDER

Order is Reserved


(CHIEF JUSTICE M. M. KUMAR)
(PRESIDENT)


(DEEPA KRISHAN)
MEMBER (TECHNICAL)